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· to Questions

मतदान करने की भ्राय

*173. श्रीसुन्दरसिह भंडारी: श्री लाल ग्राडवाणी: श्री जगदीश प्रसाद माथुर : श्री देवदत्त कुमार कीकाभाई पटेल :

> डा० भाई महावीर : श्री जगदम्बी प्रसाद यादव : श्री मार्नासह वर्मा :

क्या विधि भ्रौर न्याय मत्रो यह बताने की कपा करेगे कि:

- (क) नया सरकार ने मतदान करने की आय 21 वर्ष से घटा कर 18 वर्ष करने के सम्बन्ध मे कोई निर्णय किया है; और
 - (ख) यदि हाँ तो उसका ब्यौरा क्या है ?

♦ [VOTING AGE

BHAN-*173. SHRI SUNDAR SINGH DARI

SHRI LAL K. ADVANI. SHRI JAGDISH PRASAD MATHUR: SHRI DEVDATT KUMAR KIKA-**BHAI PATEL**

DR. BHAI MAHAVIR: SHRI J. P. YADAV SHRI MAN SINGH VARMA:

Will the Minister of LAW AND JUSTICE/ विधि श्रीर न्याय मंत्री be pleased to state.

- (a) whether Government have taken any decision regarding lowering the voting age from 21 years to 18 years; and
 - (b) If so, what are the details thereof?]

विधि ग्रौर न्याय मंत्री (श्री एच० ग्रार० गोखले): (क) जी नही।

> 3. IF. (ख) प्रश्न ही नही उठता।

TITHE MINISTER OF LAW AND JUS-TICE/ विधि ग्रीर न्याय मंत्री (SHRI H. R. GOKHALE . (a) No, Sir.

(b) Does not arise 1

KEERIAKITTI KERAPPAN IRRIGATION SCHEME

*174. SHRI B V. ABDULLA KOYA Will the Minister of IRRIGATION AND

+ [] English Translation.

POW∟R/सिंचाई श्रौर विद्युत् मंत्री be pleased to state.

- (a) whether the Union Government have received any communication from some Members of Parliament for taking up Keeriakitti Kerappan Irrigation Scheme in Kerala on priority basis,
 - (b) if so, the details thereof; and
 - (c) the reaction of Government thereto?

THE MINISTER OF IRRIGATION AND POWLR/सिंचाई श्रौर विद्युत् मंत्री (DR. K. L. (a) to (c) Some Members of Parli iment uiged the undertaking of the Keeriakıttı Kerappan Irrigation Scheme in Palghat District.

Since no proposals had been received in the Centre about this project, an enquiry was made from the Government of Kerala, who indicated that investigations for the project were about to be completed and that the project report and estimates are under preparation. These are still awaited from the State Government.

LOANS TO ALL INDIA HANDLOOM FABRICS MARKETING SOCIETY LTD., BOMBAY

*175. SHRI SANDA NARAYANAPPA: Will the Minister of FOREIGN TRADE/ विदेश व्यापार मंत्री be pleased to state :

- (a) what is the quantum of financial assistance asked for by the All India Handloom Fabrics Marketing Co-operative Society Ltd., Bombay for (1) internal sales and (ii) exports and what is the amount sanctioned by Government;
- (b) whether it is a fact that while giving a guarantee to this society for drawing a loan amount of Rs. 97 lakhs from the Reserve Bank of India Governmeint have put a condition that Rs 40 lakhs should be paid back towards the repayment of an earher loan of Rs 70 lakhs, and
- (c) if so, the reasons for imposing this condition?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE विदेश